

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Contempt Case (AT) No. 09 of 2021

in

Company Appeal (AT)(Ins.) No. 83 of 2020

IN THE MATTER OF:

Shubha Sharma

...Appellant

Vs.

Mansi Brar Fernandes & Ors.

...Respondents

Present:

For Appellant: Ms. Zeeshan Diwan, Advocate

For Respondent: Mr. Sunil Fernandes, Mr. Darpan Sachdeva, Mr. Manmeet Singh, Advocates for R1

ORDER

(Through Virtual Mode)

22.03.2021: Learned Counsel for Appellant submits that arguing Counsel Shri Jayant Mehta is not available, therefore, he seeks time.

Considering the submission, the matter is adjourned.

Let the matter be fixed on **14th April, 2021 for 'Admission' (Fresh Case).**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

ss/RR